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(R.A. No.060/00025/2015 in
O.A. No.060/00349/2014)

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

R.A. No. 060/00025/2015 in O.A. No. 060/00349/2014.

Dated: Chandigarh, this the 6th day of April , 2015

**CORAM: HON'BLE MS. RAJWANT SANDHU, MEMBER (A)
HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J)**

Ajay Walia

...APPLICANT

VERSUS

Union of India and Ors.

...RESPONDENTS

ORDER (in circulation)

HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J):-

This R.A. has been filed by the applicant seeking review of our Order dated 17.03.2015 passed in the O.A. No. 060/00349/2014.

2. We have perused the pleadings available on record.



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3. The applicant in the R.A. desires reconsideration of the whole case. None of the grounds for review as given in Order XLVII Rule 1, CPC has been successfully put up.
4. Hence, the R.A. is rejected.

B. A. Agarwal
(DR. BRAHM A. AGRAWAL)
MEMBER (J)

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(RAJWANT SANDHU)
MEMBER(A)

Dated: 06.04.2015
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